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SLP(C)No. 4795 OF 2001

ITEM No.202

Court No. 2

SECTION XIV
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.4795/2001

(From the judgement and order dated 28/02/2001 in CWP 2760/96
of The HIGH COURT OF DELHI AT N. DELHI)

JATINDER SINGH KOHLI

Petitioner (s)

VERSUS

REHABILITATION MIN.EMP.COOP.H.B.S.L.&ORS

Respondent (s)

(With prayer for interim relief)

(With Appln(s). for impleading party and modification of Court's
Order dated 4.2.2002) (For Final Disposal)

With

SLP(C)No.11023/2001, SLP(C)1265/2002, SLP(C)13354/2001, SLP(C)13483/2001,
SLP(C)No.13674/2001, SLP(C)No.14748/2001, SLP(C)No.16890/2001,
SLP(C)No.17365/2002, SLP(C)No.17366/2002, SLP(C)No.17368/2002,
SLP(C)No.17369-17370/2002, SLP(C)18851-18852/2001, SLP(C)19921/2001,
SLP(C)No.20863/2001, SLP(C)No.5109-5110/2001, SLP(C)No.5242/2001,
SLP(C)No.5439/2001, SLP(C)No.661/2002, SLP(C)No.7599/2002,
SLP(C)No.7602-7604/2002, SLP(C)No.7713/2001

With I A. 2 In SLP 1265/02 (Application for permission to urge addl.
grounds)

Date : 31/01/2003 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI
HON'BLE MR. JUSTICE G.P. MATHUR

For Petitioner (s)

Mr. Sudhir Nandrajog, Adv.

Mr. Rajan Narain, Adv.

Mr. Dinesh Kumar Garg, Adv.

for Mr. V.B. Saharya, Adv.
M/s Saharya & Co.

Ms. Indu Malhotra, Adv.

Mr. Rakesh K Sharma, Adv.

Mr. Rakesh Munjal, Adv.

Mr. S.s. Ray, Adv.

Ms. Rakhi Ray, Adv.

Mr. Himinder Lal, Adv.

Ms. Enakshi Kulshreshtha, Adv.
Mr. Kapil Sharma, Adv.
Mr. R Nedumaran, Adv.

Mr. Ashok Mathur, Adv.

Ms. Suruchii Agarwal, Adv.
Mr. Anurudh Bhargava, Adv.

For Respondent (s)

Mr. Sushil Kumar Jain, Adv.
Mr. M.L. Lahoti, Adv.
Mr. A.P. Dhamija, Adv.
Mr. Pradeep Aggarwal, Adv.
Ms. Anjali Doshi, Adv.
Ms. Ruchi Kohli, Adv.
Mr. L.P. Singh, Adv.

Ms. Binu Tamta, Adv.

Mr. G.L. Sanghi, Sr. Adv.
Mr. Hari Shankar K, Adv.
Mr. Rohit Tandon, Adv.

Mr. N.N. Goswami, Sr. Adv.
Mr. Satpal Singh, Adv.
Ms. Sunita Sharma, Adv.
Mr. D.S. Mehra, Adv.

Intervenor

Mr. Pramod Ahuja, Adv.
Mr. Arun K Sinha, Adv.
Ms. Rudhika Ahuja, Adv.
Mr. Rakesh Singh, Adv.
Mr. Arun K Sinha, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.....
.SP2

List on a non-miscellaneous day.

.SP1

Charanjit

[Om Prakash]
Court Master